

(c) the names of such units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). At present there is no proposal to privatise any of the Central Public Sector Enterprises in Gujarat. However, in respect of Indian Petro-chemicals Ltd., disinvestment to the extent of 20% of Central Government holding has been made in favour of F.Is/Mutual Funds during the year 1991-92.

Alumina Plant in Vizag

3506. SHRI DHARMABHIKSHAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to set up a alumina plant at Vizag;

(b) if so, the details thereof; and

(c) the estimated cost of the plant and when the project is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) The Deptt. of Industrial Devel-

opment has not received any proposal for setting up of an Alumina Plant at Vizag from any public sector undertating/Government Department. As per the New Industrial Policy announced on July 24, 1991, this industry has been delicensed.

(b) and (c). Do not arise.

Memorandum from Junior Engineers, CPWD

3507. SHRI TEJ NARAYAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have received any memorandum from the Junior Engineers of CPWD recently; and

(b) if so, the details of the demands listed therein and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Details are given in the Statement.

STATEMENT

*Demand**Action taken by Government*

1.

Demand Pay scale as per duties and responsibilities and effect of higher scale w.e.f. 1. 1. 1986 atleast.

Action taken by Government Government have issued orders on 22nd March, 1991 with regard to two scale of pay for Junior Engineers/Sectional Officers (Horticulture) viz. Rs. 14.00-23.00 at the entry grade and Rs. 1640-2900 after 5 years of service. This decision regarding placement in the scale of Rs. 1640-2900 after 5 years is effective from 1.1.1986

Junior Engineers/Sectional Officers (Horticulture) who could not be promoted to the post of Assistant Engineers/Assistant Director (Horticulture) will be allowed the scale of Asstt. Engr./Asstt. Dir. (Hort.) i.e. Rs. 2000-3500 on a personal basis after completion of 15 years of total service as Junior Engineers/Sectional Officer (Horticulture) This personal promotion after 15 years of service will be effective from 1.1.91.

It has not been possible for the Govt. to accede to the demand for giving the personal promotion in the grade of Rs. 2000-3500 w.e.f. 1.1.1986.
2.

Demand Payment of 37 days deducted wages like other Central Govt. Departments and removal of victimisation as per agreement.

Action taken by Government This matter had been considered by the Government earlier and this could not be agreed to. However, Government proposes to re-consider the matter.
3.

Demand Removal of stagnation in the Cadre of JE and AE and approval of end Cadre Review.

Action taken by Government Second Cadre review has been undertaken and decision of the Government is expected to be taken shortly.
4.

Demand Sanction of fixed Travelling Allowance (Fixed T.A.)

Action taken by Government This matter has been considered in the Departmental Council (JCM) of Ministry of Urban Development and has to be considered by the Departmental Council.
5.

Demand Scrapping of provision of Rule 3 (a) CES and CEES Class-II Recruitment Rules (i.e. direct recruitment of AES

Action taken by Government The Government propose to consider amendment of the rules keeping in view the requirements of the department for sufficient number of Graduate Engineers including at the level of Junior Engineers.

Demand**Action taken by Government**

from CES and CEES Class-II Recruitment Rules)

6. Filling up of the all vacant Posts of Assitt. Engineers i.e. Exam. Quota (through) UPSC and Reserved Quota.
The matter regarding holding of the limited Departmental Competitive Examination for promotion of Junior Engineers to Assistant Engineers has again been taken up with the UPSC. Orders have been issued regarding promotion of 105 Junior Engineers (Civil) ad 7 Junior Engineers (Electrial) to the Grade of Assistant Engineers.
7. Expansion of the Department to create the promotional avenu
Expansion of the Department is to considered keeping in view the overall work load and not for promotional avenues.
8. Miscellaneous (Formation of fair Transfer policy in the matter of local and interregional transfer.)
The Department is having transfer policy. A Hard Case Committee also exists to sport out problems in the matter of transfer.